

Shri Karmarkar: It does not arise out of the Coimbatore Institute. The hon. Member wants the prices of cane in different States, is that right?

Shri Nanadas: I want to know the procedure adopted by Government in distributing the seedlings to the agriculturists in different regions of the country.

Shri Karmarkar: I have got information about the Institute; I have no information about distribution of seed.

TINCTURES

*341. **Shri Dabhi:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that correspondence has been carried on between the Central and Bombay Governments regarding the enactment of a law regulating the export and import of different kinds of tinctures; and

(b) if so, what progress has been made in this direction?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). The Government of Bombay had proposed that the Central Government should promote legislation under Article 302 of the Constitution to control the import into or export from India as also the Inter-State import and export of spirituous medicinal and toilet preparations. The matter is still under consideration.

Shri Dabhi: May I know how long Government is likely to take to come to a decision, approximately?

Rajkumari Amrit Kaur: Well, the moment the Government of Bombay said they were experiencing difficulties we asked them to send us suggestions and frame a draft legislation. Then we sent this draft legislation to all the States. We had to await their replies. After their replies came, we communicated those replies to Bombay. The Bombay Government said "we would rather have Central legislation". Now all the Ministries concerned are considering the matter.

Shri Bogawat: Are Government aware of the extravagance of drinking tincture in Bombay?

Rajkumari Amrit Kaur: Naturally, when the Bombay Government has represented the matter to us we are aware of it.

USE OF TRACTORS

*342. **Shri S. C. Singhal:** Will the Minister of Food and Agriculture be pleased to state whether the use of the tractors in the country is increasing or decreasing?

The Minister of Commerce (Shri Karmarkar): The census taken in 1951 showed that 8,260 tractors were in use in the country. Since then no census has been undertaken but as tractors are being increasingly used for purposes other than cultivation, e.g., earth moving, road making, haulage etc., the number of tractors in use in the country must have definitely gone up. The figures of import of tractors for the last 3 years are as follows:—

Year	Number
1951-52	7,148
1952-53	1,227
1953-54	3,195

श्री एस० सी० सिंघल : केन्द्रीय सरकार ने प्रदश की सरकारों को ट्रैक्टरों का रकसवें थें । उन के आंकड़ों दो साल पहले क्या थें और अब क्या हैं ?

Shri Karmarkar: I have no figures for the numbers with the State Governments separately.

श्री एस० सी० सिंघल : स्पेअर पार्ट्स बनाने के लिये कोई कारखाना हैं या नहीं ?

Shri Karmarkar: I should like to have notice about that question.

सेठ गणेशचन्द्र वास : क्या यह बात सत्य हैं कि जो ट्रैक्टरों अभी चलाये जा रहे हैं वह अतिरिक्त हिस्से न मिलने के कारण बहुत बर बंकार हो जाते हैं, और आज कल भी बहुत जगहों पर इस तरह के ट्रैक्टरों बंकार पड़े हुए हैं ?